

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006235/2023	SURAJ KUMAR SAHOO @ GALU VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000231/2023
2	BLAPL/0006236/2023	SANU@KISHORE SENAPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /165 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000057/2023
3	BLAPL/0006237/2023	MANAS KUMAR PATRA @ MANAS RANJAN PATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000231/2023
4	BLAPL/0006238/2023	SADHU@SIDHANTA NAIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	BALIMI /137 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000386/2022
5	BLAPL/0006239/2023	NARAYAN SANTARAM CHOUDHURY @ NARAYAN VS STATE OF ODISHA	SANJAY KUMAR CHAUDHURY VS	MACHHKUND /33 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000034/2023
6	BLAPL/0006240/2023	SADHU @ SIDHANTA NAIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	HINDOL /131 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000433/2022
7	BLAPL/0006241/2023	PRADEEP SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /96 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000042/2023
8	BLAPL/0006242/2023	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000006/2023
9	BLAPL/0006243/2023	ANURAG TIWARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CYBER CRIME AND E.O, BALASORE /15 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000648/2022
10	BLAPL/0006244/2023	SAROJ KUMAR JAISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000011/2023
11	BLAPL/0006245/2023	UMESH SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /96 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000042/2023

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12	BLAPL/0006246/2023	AYUSH @ MANAS PATRA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /68 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000162/2023
13	BLAPL/0006247/2023	SUKRA HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /156 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000119/2022
14	BLAPL/0006248/2023	RAJENDRA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JARADA /127 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000118/2019
15	BLAPL/0006249/2023	TILA DHARUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TUSRA /134 /2016 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000009/2017
16	BLAPL/0006250/2023	SURAJ SAHU @ SURAJIT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NIMAKHANDI /56 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000029/2023
17	BLAPL/0006251/2023	ISAKA MAJHI VS STATE OF ODISHA	SRINIBAS PARIJA VS	CHANDRAPUR /21 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000058/2023
18	BLAPL/0006252/2023	UMA @ UMESH @ UMAKANTA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /10 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000002/2023
19	BLAPL/0006253/2023	ALOK RANJAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /295 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001572/2023
20	BLAPL/0006254/2023	SANTOSH JENA VS STATE OF ODISHA	ASISH CHANDRA RATH VS	NAYAPALLI P.S. /90 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000199/2023
21	BLAPL/0006255/2023	BIPIN KHARSEL@KANHU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KESINGA /390 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000376/2022
22	BLAPL/0006256/2023	BAINA @ ASIT SATPATHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKI /292 /2022 ASST.SESIONS JUDGE,PATTAMUNDAI(Kendrapara) ST/0000133/2022
23	BLAPL/0006257/2023	ROHITA KUMAR GAJENDRA	SOMANATH SATAPATHY	GANGAPUR (ASKA) /21 /2019

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) Spl/0000001/2019
24	BLAPL/0006258/2023	RAJIYA PASWAN VS STATE OF ODISHA	S.K.ZAFARULLA VS	MACHHKUND /6 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/000010/2021
25	BLAPL/0006259/2023	AJAY@AJAYA KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	GONDIA /250 /2022 JMFC, GONDIA(Dhenkanal) GR/0000433/2022
26	BLAPL/0006260/2023	ASIT KUMAR PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BANGRIPOSI /141 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000444/2023
27	BLAPL/0006261/2023	MADHUSUDAN ROUT @ MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /175 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000053/2020
28	BLAPL/0006262/2023	SAMEER SONI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /103 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000046/2023
29	BLAPL/0006263/2023	UGULU @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
30	BLAPL/0006264/2023	BHAGIRATHI SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHARABEL NAGAR P.S. /153 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003114/2022
31	BLAPL/0006265/2023	RAJU @ RAJA KISHORE NAYAK @ RAJ KISHORE NAYAK VS STATE OF ODISHA	VIKRAM KESHARI RAJ VS	FATEGARH /64 /2023 JMFC, BHAPUR(Nayagarh) GR/0000061/2023
32	BLAPL/0006266/2023	MUKESH KUMAR JHA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KEONJHAR TOWN /172 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000447/2023
33	BLAPL/0006267/2023	GHASI NAIK @ GHASIRAM NAIK VS STATE OF ODISHA	RAJJEET ROY VS	BIRMAHARAJPUR /204 /2022 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000449/2022
34	BLAPL/0006268/2023	RAJENDRA KHORA VS	TARINI PANIGRAHI VS	BOIPARIGUDA /170 /2019 SPECIAL JUDGE,JEYPORE(Koraput)

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35	BLAPL/0006269/2023	STATE OF ODISHA GHANSHYAM@GHANSHYAM GUJAR VS	SHUBHENDU KUMAR PARIDA VS	TR/0000074/2019 //0 SPECIAL COURT,CUTTACK(Cuttack)
36	BLAPL/0006270/2023	STATE OF ODISHA MUDILA MAJHI VS	SRINIBAS PARIJA VS	2(A)CC/0000037/2023 CHANDRAPUR /21 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada)
37	BLAPL/0006271/2023	STATE OF ODISHA SIBANI SANKAR SABAT VS	SHUBHENDU KUMAR PARIDA VS	TR/0000058/2023 //0 SPECIAL COURT,CUTTACK(Cuttack)
38	BLAPL/0006272/2023	STATE OF ODISHA VICKY MAHAKUDA @ VICKY MAHANKUDA VS	SIDHARTH PRASAD DAS VS	2(A)CC/0000068/2023 BERHAMPUR TOWN /81 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
39	BLAPL/0006273/2023	STATE OF ODISHA FIROZ KHAN @ JUMEN VS	BIBHU PRASAD DAS VS	Spl/0000035/2023 NAYAPALLI P.S. /123 /2023 ()
40	BLAPL/0006274/2023	STATE OF ODISHA RONI CHAND VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /390 /2022 ()
41	BLAPL/0006275/2023	STATE OF ODISHA IMRAN KHAN @ MD. NAUSAD VS	PABITRA NAIK VS	// BIRMITRAPUR /26 /2021 ()
42	BLAPL/0006276/2023	STATE OF ODISHA KISHORE KUMAR BEHERA VS	SAGARIKA SAHOO VS	// GOSANINUAGAM /113 /2023 S.D.J.M.,BERHAMPUR(Ganjam)
43	BLAPL/0006277/2023	STATE OF ODISHA MUKUL GAIN VS	PRASANTA KUMAR NANDA VS	GR/0000796/2023 CHITRAKONDA /165 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
44	BLAPL/0006278/2023	STATE OF ODISHA MOHAMMAD NAFIS SIDIQI @ MD. NAPHIS VS	SURYAKANTA DWIBEDI VS	TR/0000184/2020 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
45	CMAPL/0000416/2023	STATE OF ODISHA SURENDRANATH KHUNTIA VS STATE OF ORISSA	ADV. VS	2(A)CC/0000011/2023 // () //

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46	CMP/0000621/2023	KESHAB CHANDRA PANDA VS KASTURI MAHATAM	BUDHIRAM DAS VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000220/2017
47	CMP/0000622/2023	KRUSHNA PANDA VS BHIMASEN PANDA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000085/2000
48	CMP/0000623/2023	BALABHADRA MAHATO VS BASUDEV MAHATO	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000011/2021
49	CMP/0000624/2023	BALABHADRA MAHATO VS BASUDEV MAHATO	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000012/2021
50	CONTC/0003752/2023	DILU MOHAN BHOI VS ASWATHY, S. COMMNR. CUM SECY., S AND ME DEPT., BBSR	SATYABRATA MOHANTY VS	// O //
51	CONTC/0003753/2023	MAA TARINI PANI PANCHAYAT VS YOSABANTA PRADHAN, EXECUTIVE ENGINEER, LIFT IRRIGATION DEPT.	SUKANTA KUMAR NAYAK VS	// O //
52	CONTC/0003754/2023	KRANTI KUMAR KOTNI VS KABI DAS ARJYA, SUB REGISTRAR, BERHAMPUR	SOUMYA JYOTI BISWAL VS	// O //
53	CONTC/0003755/2023	SUBHRANSU SEKHAR PATTANAİK VS SATYABRATA SAHU, INCHARGE OF ADDL. CHIEF SECRETARY TO GOVT., F AND E DEPT.	ADV VS	// O //
54	CONTC/0003756/2023	RENUBALA JENA VS BISWANATH TARAI, O.E.S. I	SUKANTA KUMAR DALAI VS	// O //
55	CONTC/0003757/2023	NARAYAN SWAIN VS GANESH CHANDRA PATRA, DIRECTOR, PR AND DW DEPT.	SUKANTA KUMAR DALAI VS	// O //
56	CONTC/0003758/2023	ODISHA GRAMYA BANK, DANAGADI BRANCH, JAIPUR VS KUSHA CHANDRA PRADHAN, PRINCIPAL CUM DDO, VYASA NAGAR (AUTONOMOUS) CLG, JAIPUR/	PROVINDA MOHANTY VS	// O //
57	CONTC/0003759/2023	SIDHA BARAHI	ADV	//

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		VS	VS	()
58	CRLA/0000609/2023	ROHIT KUMAR LENKA, DIRETORATE OF HORTICULTURE, KRUSHI BHAWAN, NEAR STATE GUEST HOUSE BULA@KARTIKA SAHU@BULA SAHU	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /300 /2022
		VS	VS	SPLJUDGE,BALASORE(Baleshwar)
59	CRLA/0000610/2023	STATE OF ODISHA LALA@LALJIT SAHU	ABHAYA KUMAR PARIDA	Spl/0000079/2022
		VS	VS	TELKOI /32 /2019
60	CRLA/0000611/2023	STATE OF ODISHA KISHOR KUMAR DAS	PRANAYA KUMAR KUMAR DASH	Spl/0000002/2020
		VS	VS	VIGILANCE PS (BERHAMPUR) /3 /2014
61	CRLMA/0000182/2023	STATE OF ODISHA(VIG.) ABHAYA KUMAR MOHAPATRA	ADV	SPECIAL JUDGE (VIGILANCE), PHULBANI(Kandhamal)
		VS	VS	TR/0000011/2015
62	CRLMA/0000183/2023	STATE OF ODISHA SATYABRAT PANDAB	ADV	PARADEEP LOCK /77 /2021
		VS	VS	()
63	CRLMC/0002527/2023	STATE OF ODISHA RANJAN BEHERA	JAYANTA KUMAR MAJHI	//
		VS	VS	AUL /159 /2020
64	CRLMC/0002528/2023	STATE OF ODISHA ARINDAM GHOSH @ AURINDAM GHOSH @ BACHU RAMAKANTA PRADHAN	JAYANTA KUMAR MAJHI	()
		VS	VS	//
65	CRLMC/0002529/2023	STATE OF ODISHA ANUBHAV MOHANTY	CHANDANA MISHRA	BALASORE TOWN /212 /2021
		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
66	CRLMC/0002530/2023	STATE OF ODISHA SUJIT KUMAR DALEI	CHANDANA MISHRA	CT/0000753/2021
		VS	VS	BARIPADA TOWN /143 /2013
67	CRLMC/0002531/2023	STATE OF ODISHA AUROBINDO SANTRA	JIBAN RANJAN DASH	()
		VS	VS	//
68	CRLMC/0002532/2023	STATE OF ODISHA ASHOK@AMIT MOHANTY	JITENDRA SAMANTARAY	/ /0
		VS	VS	()
				//
				/ /0
				()
				//
				/ /0
				()
				//
				EOW,BHUBANESWAR /14 /2022
				()
				//
				HINJILI (ASKA) /246 /2017
				()

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69	CRLMC/0002533/2023	STATE OF ODISHA UJALI NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// SALIPUR /3 /2008 ()
70	CRLMC/0002534/2023	STATE OF ODISHA KALIA BEHERA VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /212 /2021 ()
71	CRLMP/0001089/2023	STATE OF ODISHA JAYA MALLICK VS	TIRTH KUMAR SAHU VS	// GOCHHAPADA /51 /2008 ASST. SESSIONS JUEGE (STC), PHULBANI(Kandhamal)
72	CRLMP/0001090/2023	STATE OF ODISHA DAITARI PRADHANI VS	PADMANAV CHOUDHURY VS	// ST/000052/2017 / /0 ()
73	CRLMP/0001091/2023	STATE OF ODISHA DINABANDHU PRADHANI VS	JATESWAR NAYAK VS	// LANJIGARH /39 /2023 ()
74	CRLREV/0000294/2023	STATE OF ODISHA SK.RAFAQAT ALLI VS	PRAFULLA CHANDRA ACHARYA VS	// RASGOBINDPUR /222 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
75	CRLREV/0000295/2023	STATE OF ODISHA BULU@LAXMIDHAR NAIK VS	PABITRA KUMAR NAYAK VS	Spl/0000102/2020 KHUNTA /46 /2017 A.D.J.,BARIPADA(Mayurbhanj)
76	CRLREV/0000296/2023	STATE OF ODISHA JYOTIRMAYEE SAHOO VS	SEPHALEE DAS VS	CRA/0000004/2021 CUTTACK VIGILANCE /36 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack)
77	CRLREV/0000297/2023	STATE OF ODISHA(VIG.) KUNA DAS VS	GOUTAM CHARAN ROUT VS	CRMC/0000001/2023 / /0 1ST ADJ,CUTTACK(Cuttack)
78	FAO/0000245/2023	STATE OF ODISHA D.M.,THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	BOYO DASMOHAPATRA VS	ST/0000392/2014 // COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
79	MACA/0000529/2023	STATE OF ODISHA D.M.,SRIRAM GENERAL INSURANCE COMPANY LTD.,BBSR VS KUMARMANI BAG	ABIRALI KHAN VS	// EC/0000316/2018 III MACT,DHARAMGARH(Kalahandi) Mac/0000026/2019

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80	RPFAM/0000182/2023	NAYAN KANHAR VS RASMITA KANHAR	SURAJ MOHANTY VS	// JUDGE,FAMILY COURT,PHULBANI(Kandhamal) Crp/0000009/2022
81	RVWPET/0000261/2023	THE ENGINEER-IN-CHIEF, OISIP ODISHA WATER SUPPLY AND SEWERAGE BOARD, CUTTACK VS SAILENDRA NARAYAN SETHI	PHILAZAN SINGH MOHANTY VS	// ()
82	TRPCRL/0000049/2023	SHOBHAGINI BARIHA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	LARAMBA /15 /2021 ()
83	WA/0001228/2023	STATE OF ODISHA VS SUSHAMA SAHOO	RABI NARAYAN MISHRA,A.G.A VS	// ()
84	WA/0001229/2023	STATE OF ODISHA VS SAROJINI MAHARATHY	RABI NARAYAN MISHRA , A.G.A. VS	// ()
85	WA/0001230/2023	STATE OF ODISHA VS SUREKHA SUNDARI MALLICK	ABHAYA KUMAR SHARMA, A.G.A. VS	// ()
86	WA/0001231/2023	STATE OF ODISHA VS SUBASH CHANDRA MAKADAM	SASWAT DAS, A.G.A. VS	// ()
87	WA/0001232/2023	STATE OF ODISHA VS DURYODHAN SAHOO	SANJAY RATH,A.S.C VS	// ()
88	WA/0001233/2023	STATE OF ODISHA VS SUKANTI MOHANTY	SASWAT DAS,A.G.A VS	// ()
89	WA/0001234/2023	STATE OF ODISHA VS LAXMIDHAR PATRA	SASWAT DAS,A.G.A VS	// ()
90	WA/0001235/2023	STATE OF ODISHA VS SUMITRA SAHOO	SASWAT DAS,A.G.A VS	// ()
91	WA/0001236/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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		VS	VS	0
92	WA/0001237/2023	ARATI NAYAK STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
93	WA/0001238/2023	DIPTI RANJAN SAHU STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
		VS	VS	0
94	WA/0001239/2023	SUBHALAXMI PATRO STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
95	WA/0001240/2023	DURGA CHARAN BEHERA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
96	WA/0001241/2023	ABHIMANYU NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
97	WA/0001242/2023	RABINDRA KUMAR JENA Commissioner Cum Secretary Of School And Mass Education	GYANA RANJAN MAHAPATRA	//
		VS	VS	0
98	WA/0001243/2023	Kalyani Pal Commissioner Cum Secretary Of School And Mass Education	GYANA RANJAN MAHAPATRA	//
		VS	VS	0
99	WA/0001244/2023	Basanti Behera Commissioner Cum Secretary Of School And Mass Education	ABHIRAM ANDAN PRADHAN	//
		VS	VS	0
100	WA/0001245/2023	Anirudha Biswal Commissioner Cum Secretary Of School And Mass Education	ABHIRAM ANDAN PRADHAN	//
		VS	VS	0
101	WA/0001246/2023	Trilochan Behera Commissioner Cum Secretary Of School And Mass Education	GYANA RANJAN MAHAPATRA	//
		VS	VS	0
102	WA/0001247/2023	Karunakar Moharana Commissioner Cum Secretary Of School And Mass Education	GYANA RANJAN MAHAPATRA	//
		VS	VS	0

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103	WA/0001248/2023	Rama Chandra Behera Commissioner Cum Secretary Of School And Mass Education	ABHINAV ANDAN PRADHAN	// // 0
104	WA/0001249/2023	Pravakar Moharana Commissioner Cum Secretary Of School And Mass Education	ABHINAV ANDAN PRADHAN	// // 0
105	WP(C)/0017870/2023	Upendra Kumar Das DIBYA RANJAN JALLI	SANJIBANI MISHRA	// // 0
106	WP(C)/0017871/2023	STATE OF ODISHA MANISHA DASH	SANJIBANI MISHRA	// // 0
107	WP(C)/0017872/2023	STATE OF ODISHA SRIMATI MANORAMA TRIPATHY	JYOTSNARANI RATH	// // 0
108	WP(C)/0017873/2023	STATE OF ODISHA ODISHA STATE POULTRY PRODUCTS CO-OP. MARKETING FEDERATION	HIRAK PATRA MOHAPATRA	// // 0
109	WP(C)/0017874/2023	SANJAY MISHRA RABINDRANATH MUNI	MANAS PATI	// // 0
110	WP(C)/0017875/2023	STATE OF ODISHA PREM KUMAR SAH	BIRAJA PRASANNA DAS	// // 0
111	WP(C)/0017876/2023	STATE OF ODISHA HIMANSHU SHARMA	ASHOK KUMAR PANIGRAHI	// // 0
112	WP(C)/0017877/2023	UNION OF INDIA SHUBHAM KUMAR SAHU	BIRAJA PRASANNA DAS	// // 0
113	WP(C)/0017878/2023	STATE OF ODISHA KARUNAKAR RATH		// // 0
		VS COLLECTOR CUM DM, CUTTACK	VS	0 //

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114	WP(C)/0017879/2023	KALICCHARAN NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
115	WP(C)/0017880/2023	GOURAB KUMAR MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
116	WP(C)/0017881/2023	TIRUPATI PANDU SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
117	WP(C)/0017882/2023	SANJULATA MOHAPATRA VS STATE OF ODISHA	BINOD KUMAR NAYAK VS	// 0 //
118	WP(C)/0017883/2023	SARADA PRASANNA SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
119	WP(C)/0017884/2023	JAGANATH LENKA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	// 0 //
120	WP(C)/0017885/2023	BHANUMATI JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
121	WP(C)/0017886/2023	PRAFULA CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
122	WP(C)/0017887/2023	PADARABINDA BHUYAN VS INSPECTOR GENERAL OF REGISTRATION,ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
123	WP(C)/0017888/2023	AMITA SENAPATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
124	WP(C)/0017889/2023	RANJAN KUMAR SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
125	WP(C)/0017890/2023	NIRANJAN BEHERA	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WP(C)/0017891/2023	STATE OF ODISHA ARUNA KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
127	WP(C)/0017892/2023	STATE OF ODISHA PRAMODA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
128	WP(C)/0017893/2023	STATE OF ODISHA BALDEV HATI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
129	WP(C)/0017894/2023	STATE OF ODISHA TILOTTAMA SENDHA	VIVEKANANDA JENA	//
		VS	VS	0
130	WP(C)/0017895/2023	STATE OF ODISHA BENUDHAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
131	WP(C)/0017896/2023	STATE OF ODISHA PRASANNA KUMAR MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
132	WP(C)/0017897/2023	STATE OF ORISSA BIJAYA KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
133	WP(C)/0017898/2023	STATE OF ODISHA PRASANNA KUMAR LENKA	TUSAR KANTA MAHANTA	//
		VS	VS	0
134	WP(C)/0017899/2023	STATE OF ORISSA ANADI JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
135	WP(C)/0017900/2023	STATE OF ORISSA BOBBILI CHALAPATHI RAO	SHARMISTHA SAMAL	//
		VS	VS	0
136	WP(C)/0017901/2023	STATE OF ODISHA BIJAYA KUMAR POLAI	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0017902/2023	STATE OF ODISHA BICHITRANANDA PALEI VS	SHARMISTHA SAMAL VS	// // ()
138	WP(C)/0017903/2023	STATE OF ODISHA SIBANI PRASAD BEHERA VS	BHABANI SANKAR DAS PARIDA VS	// // ()
139	WP(C)/0017904/2023	UNION OF INDIA RADHAMADAV SAHU VS	GAUTAM DAS VS	// // ()
140	WP(C)/0017905/2023	COLLECTOR, ANGUL BALARAM MOHANTY VS	SUBAS CHANDRA DAS VS	// // ()
141	WP(C)/0017906/2023	STATE OF ODISHA HARIHARA GIRI VS	SUBAS CHANDRA DAS VS	// // ()
142	WP(C)/0017907/2023	STATE OF ODISHA RAJA KISHORE SAHOO VS	SHARMISTHA SAMAL VS	// // ()
143	WP(C)/0017908/2023	STATE OF ODISHA SUDHIR KUMAR SAHU VS	BINOD KUMAR HATI VS	// // ()
144	WP(C)/0017909/2023	STATE OF ODISHA V. RAJENDRA RAO DORA VS	SHARMISTHA SAMAL VS	// // ()
145	WP(C)/0017910/2023	STATE OF ODISHA P. PUSPALATA DORA VS	GOPAL PRASAD JENA VS	// // ()
146	WP(C)/0017911/2023	STATE OF ODISHA KHIROD KUMAR SINGH VS	PRABHAT KUMAR PRAHARAJ VS	// // ()
147	WP(C)/0017912/2023	ADDL. CHIEF SECY., REVENUE AND D.M. DEPT., GOVT. OF ODISHA TULASI SETHY VS	D.K.DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017913/2023	PRABEEN KUMAR HOTA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
149	WP(C)/0017914/2023	M/S. ROUT ENTERPRISES VS ADDL. COMMISSIONER OF STATE TAX (APPEAL)	JIBAN JYOTI PRADHAN VS	// 0 //
150	WP(C)/0017915/2023	ISWAR BARIK VS CHIEF M.D., MAHANADI COAL FIELD LTD., SAMBALPUR	SANJIB KUMAR BHANJADEO VS	// 0 //
151	WP(C)/0017916/2023	MEENA KETAN MEHER VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
152	WP(C)/0017917/2023	BUCHA AMULYA @ BUCHA AMULYA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
153	WP(C)/0017918/2023	VILLAGERS OF NARASINGHAGADA, GANJAM VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
154	WP(C)/0017919/2023	ABHIMANYU SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
155	WP(C)/0017920/2023	PRATIMA KUMARI PATTNAIK VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR	SISIR KUMAR PATNAIK VS	// 0 //
156	WP(C)/0017921/2023	PRATIMA KUMARI PATTNAIK VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR	SISIR KUMAR PATNAIK VS	// 0 //
157	WP(C)/0017922/2023	CHARULATA PATTNAIK VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR	SISIR KUMAR PATNAIK VS	// 0 //
158	WP(C)/0017923/2023	BIBHU PRASAD DALAI VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
159	WP(C)/0017924/2023	CHARULATA PATTNAIK	SISIR KUMAR PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	ABLAPL/0005774/2023	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR SATYA SUNDAR ROUT	HIMANSU SEKHAR SAHU	// FATEGARH /130 /2023
		VS	VS	()
161	ABLAPL/0005775/2023	STATE OF ODISHA MOHAMMAD RIYAZ ALAM	SUDEEPTA KUMAR SINGH	// NCB BHUBANESWAR /1 /2023
		VS	VS	()
162	ABLAPL/0005776/2023	STATE OF ODISHA MANASA ROURTRAY	AMLAN SHAKTI PAUL	// DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000018/2023
		VS	VS	()
163	ABLAPL/0005777/2023	STATE OF ODISHA RADHAKRUSHNA SETHI	ASUTOSH SAHOO	// JANKIA P.S. /169 /2023
		VS	VS	()
164	ABLAPL/0005778/2023	STATE OF ODISHA BIBHUTI BHUSAN BHUYAN	NIRMAL KISHORE RATH	// BASTA /90 /2023
		VS	VS	()
165	ABLAPL/0005779/2023	STATE OF ODISHA ABHIMANYU NAIK	AMITAV TRIPATHY	// BALIANTA P.S. /4 /2023
		VS	VS	()
166	ABLAPL/0005780/2023	STATE OF ODISHA ABAKASH BALIARSINGH	MAHES DAS	// NAYAGARH SADAR /83 /2023
		VS	VS	()
167	ABLAPL/0005781/2023	STATE OF ODISHA BICHITRA NAYAK	BIJAYA KUMAR SAHOO	// BAMUNIGAM /54 /2023
		VS	VS	()
168	ABLAPL/0005782/2023	STATE OF ODISHA SANJIT KUMAR SAHOO @ BABULI	DEBASISH SAMAL	// LINGARAJ P.S. /41 /2023
		VS	VS	()
169	ABLAPL/0005783/2023	STATE OF ODISHA AMAR BEHERA	CHHABI BEHERA	// DHAMNAGAR /265 /2023
		VS	VS	()
170	ABLAPL/0005784/2023	STATE OF ODISHA LAIKAN HANTAL	JUGALA KISHORE PANDA	// CHOUDWAR /240 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0005785/2023	STATE OF ODISHA ARATI KUSULIA VS	BUDHIRAM DAS VS	// AMBADOLA /68 /2022 ()
172	ABLAPL/0005786/2023	STATE OF ODISHA SUBRANJALI MUDULI VS	SASHIBHUSAN SATAPATHY VS	// RAMBHA (KHALLIKOTE) /692 /2022 ()
173	ABLAPL/0005787/2023	STATE OF ODISHA KAMALAKANTA SETHI VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /186 /2023 ()
174	ABLAPL/0005788/2023	STATE OF ODISHA DULU@BIGYAJIT BISWAL VS	PRAFULLA KUMAR BISWAL VS	// AUL /436 /2023 ()
175	ABLAPL/0005789/2023	STATE OF ODISHA TUKUNA MALLICK VS	PRADEEP KUMAR CHOUDHURY VS	// Tantiapal Marine /26 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000844/2023
176	ABLAPL/0005790/2023	STATE OF ODISHA SANJAY DAS VS	AMITAV TRIPATHY VS	// GOPALPUR /152 /2023 ()
177	ABLAPL/0005791/2023	STATE OF ODISHA MANIA@MANINATH DALAI VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /184 /2023 ()
178	ABLAPL/0005792/2023	STATE OF ODISHA AMULYA JENA VS	SUSANTA KUMAR BARAL VS	// MAHANGA /164 /2023 ()
179	ABLAPL/0005793/2023	STATE OF ODISHA SUBODH KUMAR SAHOO VS	GANESWAR BEHERA VS	// CUTTACK SADAR /169 /2023 ()
180	ABLAPL/0005794/2023	STATE OF ODISHA MD. MOJAHID@ CHOTU VS	BISWARANJAN DALAI VS	// RAJGANGPUR /405 /2022 ()
181	ABLAPL/0005795/2023	STATE OF ODISHA ASHISH KUMAR PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	// BINIKA /66 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0005796/2023	DEBI PRASANNA ROUTRAY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /476 /2022 () //
183	ABLAPL/0005797/2023	SAROJ KUMAR DAS @ MITU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /298 /2019 () //
184	ABLAPL/0005798/2023	MURLI MAHANAND VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /121 /2023 () //
185	ABLAPL/0005799/2023	PRAKASH ROUT @ PRAKASH KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /407 /2022 () //
186	ABLAPL/0005800/2023	SANGRAM LENKA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	ABHAYACHANDPUR /87 /2023 () //
187	ABLAPL/0005801/2023	SUNIL BARDHAN VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /16 /2023 () //
188	ABLAPL/0005802/2023	SATRUGHAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	TOMKA /106 /2022 () //
189	ABLAPL/0005803/2023	ANA MALLIK @ SIBU MALLICK VS STATE OF ODISHA	PRADEEP KUMAR CHOUDHURY VS	Tantiapal Marine /26 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000844/2023
190	ABLAPL/0005804/2023	SIDHESWAR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /38 /2023 () //
191	ABLAPL/0005805/2023	SIBANARAYAN NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	DHENKANAL TOWN /372 /2023 () //
192	ABLAPL/0005806/2023	DIPU@LAXMI DHAR KHATUA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /90 /2023 () //
193	ABLAPL/0005807/2023	SAKHI MOHARANA	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /232 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0005808/2023	SURENDRA KUMAR SWAIN	DEBASISH PATNAIK	KENDRAPARA SADAR /401 /2023
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0005809/2023	SANTOSH KUMAR SAHU	SANJIB KUMAR BHANJADEO	KODALA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0005810/2023	ASHOK KUMAR BEHERA	HRUDANANDA MOHAPATRA	PURI SADAR /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005811/2023	BAINA MALIK	ACHYUTANANDA PATTANAİK	RAJNAGAR /333 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005812/2023	SUDARSHAN BHURUBHURI	RAJEET ROY	BIRMAHARAJPUR /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005813/2023	BAINA MALIK	ACHYUTANANDA PATTANAİK	RAJNAGAR /364 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005814/2023	BAINA MALIK	ACHYUTANANDA PATTANAİK	RAJNAGAR /366 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005815/2023	SARATA BEHERA	LALATENDU KANUNGO	RAJKANİKA /425 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005816/2023	CHITTARANJAN PRADHAN	DEBA KUMAR RATH	PAHALA /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005817/2023	SANTOSH MALLİK	SANKET KANUNGO	SURADA /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0005818/2023	SURENDRA KUMAR BISWAL	RANJIT KUMAR BEHERA	TIRTOL /237 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0005819/2023	STATE OF ODISHA UMAKANTA BEHERA VS	RAMAKANTA PRADHAN VS	// RAJKANIKA /282 /2023 ()
206	ABLAPL/0005820/2023	STATE OF ODISHA THANA SUNDARA SETH VS STATE OF ODISHA	SWARAJ PATEL VS	// HEMGIR /175 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :01/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	45/2023 TRPCRL/49/2023	SHOBHAGINI BARIHA-MP	TIRTH KUMAR SAHU
2	211/2023 RVWPET/261/2023	THE ENGINEER-IN-CHIEF, OISIP ODISHA WATER SUPPLYS	SANDASWERNDENBOARD, CUTTACK-MP
3	212/2023 RVWPET/261/2023	THE ENGINEER-IN-CHIEF, OISIP ODISHA WATER SUPPLYS	SANDASWERNDENBOARD, CUTTACK-MP
4	221/2023 RPFAM/266/2018	SOUBHAGINI BHATA-MP	M/S.SITAKANTA RATH
5	222/2023 RPFAM/182/2023	NAYAN KANHAR-MP	SURAJ MOHANTY
6	401/2023 CRLREV/294/2023	SK.RAFAQAT ALLI-MP	PRAFULLA CHANDRA ACHARYA
7	402/2023 CRLREV/295/2023	BULU@LAXMIDHAR NAIK-MP	PABITRA KUMAR NAYAK
8	403/2023 CRLREV/295/2023	BULU@LAXMIDHAR NAIK-MP	PABITRA KUMAR NAYAK
9	413/2023 FAO/182/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
10	414/2023 FAO/245/2023	D.M.,THE NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
11	415/2023 FAO/40/2022	MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD.-MP	
12	582/2023 CMP/622/2023	KRUSHNA PANDA-MP	SUKANTA KUMAR NAYAK
13	583/2023 CMP/623/2023	BALABHADRA MAHATO-MP	RABI NARAYAN BEHERA
14	584/2023 CMP/624/2023	BALABHADRA MAHATO-MP	RABI NARAYAN BEHERA
15	812/2023 BLAPL/541/2023	SOUMYAKANTA MOHANTY-MP	
16	813/2023 BLAPL/4646/2022	SOUMYAKANT MOHANTY-MP	
17	814/2023 BLAPL/6257/2023	ROHITA KUMAR GAJENDRA-MP	SOMANATH SATAPATHY
18	908/2023 MACA/529/2023	D.M.,SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	BIJOY DASMOHAPATRA
19	1079/2023 ABLAPL/4413/2022	SUJATA MANSINGH-MP	
20	1080/2023 ABLAPL/9930/2022	BANKANIDHI BEHERA @ BHASKAR BEHERA-MP	
21	1081/2023 ABLAPL/568/2023	BISWANATH DHAL-MP	
22	1082/2023 ABLAPL/4092/2023	BINOD PRADHAN-MP	DEBASISH PATNAIK
23	1083/2023 ABLAPL/5499/2023	BHABESH KUMAR DUTTA-MP	SOUGAT DASH
24	1084/2023 ABLAPL/3834/2023	PRAFULLA ROUT-MP	
25	1334/2023 CRLA/611/2023	KISHOR KUMAR DAS-MP	PRANAYA KUMAR KUMAR DASH
26	1335/2023	KISHOR KUMAR DAS-MP	PRANAYA KUMAR KUMAR DASH

27	CRLA/611/2023 1786/2023 CRLMC/2343/2023	BHAGABAN BEHERA-MP	CHITTA RANJAN SAHU
28	1787/2023 CRLMC/2531/2023	AUROBINDO SANTRA-MP	JIBAN RANJAN DASH
29	1788/2023 CRLMC/2325/2023	SUSHIL KUMAR PRADHAN-MP	
30	1789/2023 CRLMC/1455/2023	SURESHAN KANHAR @ DAHE @ KUTI MALLICK-MP	TIRTH KUMAR SAHU
31	3203/2023 WA/444/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	
32	3204/2023 WA/1228/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
33	3205/2023 WA/1228/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
34	3206/2023 WA/1230/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
35	3207/2023 WA/1230/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
36	3208/2023 WA/1230/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
37	3209/2023 WA/1232/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
38	3210/2023 WA/1232/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
39	3211/2023 WA/1232/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
40	3212/2023 WA/1229/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA , A.G.A.
41	3213/2023 WA/1229/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA , A.G.A.
42	3214/2023 WA/1235/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
43	3215/2023 WA/1235/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
44	3216/2023 WA/1235/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
45	3217/2023 WA/1233/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
46	3218/2023 WA/1233/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
47	3219/2023 WA/1233/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
48	3220/2023 WA/1231/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
49	3221/2023 WA/1231/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
50	3222/2023 WA/1231/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
51	3223/2023 WA/1234/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
52	3224/2023 WA/1234/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
53	3225/2023 WA/1234/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
54	3226/2023 WA/1236/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
55	3227/2023 WA/1236/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
56	3228/2023 WA/1236/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
57	3229/2023 WA/1237/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

58	3230/2023 WA/1237/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
59	3231/2023 WA/1237/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
60	3232/2023 WA/1239/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
61	3233/2023 WA/1238/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
62	3234/2023 WA/1238/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
63	3235/2023 WA/1238/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
64	3236/2023 WA/1239/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
65	3237/2023 WA/1239/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
66	3238/2023 WA/1240/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
67	3239/2023 WA/1240/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
68	3240/2023 WA/1240/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
69	3241/2023 WA/1116/2023	SAROJ KANTA MALLICK-MP	DEEPALI MAHAPATRA
70	3242/2023 WA/1241/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
71	3243/2023 WA/1241/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
72	3244/2023 WA/1241/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
73	8220/2023 WP(C)/16479/2022	BISWANATH DAS-MP	UMAKANT SAHOO
74	8221/2023 WP(C)/17870/2023	DIBYA RANJAN JALLI-MP	SANJIBANI MISHRA
75	8222/2023 WP(C)/17871/2023	MANISHA DASH-MP	SANJIBANI MISHRA
76	8223/2023 WP(C)/17873/2023	ODISHA STATE POULTRY PRODUCTS CO-OP. MARKETIN	CHITRANANDA MOHANTA-MP GIREDERANON MOHANTA-MP
77	8224/2023 WP(C)/17876/2023	HIMANSHU SHARMA-MP	ASHOK KUMAR PANIGRAHI
78	8225/2023 WP(C)/17880/2023	GOURAB KUMAR MALLICK-MP	BUDHIRAM DAS
79	8226/2023 WP(C)/40842/2021	BAIKUNTHA NAYAK-MP	
80	8227/2023 WP(C)/17883/2023	SARADA PRASANNA SWAIN-MP	BUDHIRAM DAS
81	8228/2023 WP(C)/17884/2023	JAGANATH LENKA-MP	AJAYA KUMAR ROUT
82	8229/2023 WP(C)/17889/2023	RANJAN KUMAR SWAIN-MP	BUDHIRAM DAS
83	8230/2023 WP(C)/19928/2016	SANATAN MAJHI-MP	M/S.MANAS CHAND
84	8231/2023 WP(C)/2312/2019	DIBYA LOCHAN MOHANTA-MP	
85	8232/2023 WP(C)/17893/2023	BALDEV HATI-MP	SUSHANTA KUMAR JOSHI
86	8233/2023 WP(C)/17894/2023	TILOTTAMA SENDHA-MP	VIVEKANANDA JENA
87	8234/2023 WP(C)/17903/2023	SIBANI PRASAD BEHERA-MP	BHABANI SANKAR DAS PARIDA
88	8236/2023 WP(C)/17910/2023	P. PUSPALATA DORA-MP	GOPAL PRASAD JENA
89	8237/2023	PADARABINDA BHUYAN-MP	BIBEKANANDA BHUYAN

90	WP(C)/17887/2023 8238/2023	TULASI SETHY-MP	D.K.DAS
91	WP(C)/17912/2023 8239/2023	VILLAGERS OF NARASINGHAGADA, GANJAM-MP	HRUDANANDA MOHAPATRA
92	WP(C)/17918/2023 8240/2023	RADHAMADAV SAHU-MP	GAUTAM DAS
93	WP(C)/17904/2023 8241/2023	ABHIMANYU SAHOO-MP	JYOTI PATNAIK
94	WP(C)/17919/2023 8242/2023	M/S. ROUT ENTERPRISES-MP	JIBAN JYOTI PRADHAN
95	WP(C)/17914/2023 8243/2023	SUJIT DEBATA-MP	LAXMI PRASAD DWIVEDY
96	WP(C)/18071/2022 8244/2023	SUJIT DEBATA-MP	LAXMI PRASAD DWIVEDY
97	WP(C)/18071/2022 8245/2023	MEENA KETAN MEHER-MP	SUJAY SHANKER SINGHDEO
98	WP(C)/17916/2023 8246/2023	SOUMYA RANJAN SAHOO-MP	LAXMI PRASAD DWIVEDY
99	WP(C)/17968/2022 8247/2023	SOUMYA RANJAN SAHOO-MP	LAXMI PRASAD DWIVEDY
100	WP(C)/17968/2022 8248/2023	RAMA KRUSHNA MALLIK-MP	LAXMI PRASAD DWIVEDY
101	WP(C)/18073/2022 8249/2023	RAMA KRUSHNA MALLIK-MP	LAXMI PRASAD DWIVEDY
102	WP(C)/18073/2022 8250/2023	KABITA PRIYADARSHINI MISHRA-MP	LAXMI PRASAD DWIVEDY
103	WP(C)/18716/2022 8251/2023	KABITA PRIYADARSHINI MISHRA-MP	LAXMI PRASAD DWIVEDY
104	WP(C)/18716/2022 8252/2023	ROJALINI MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
105	WP(C)/18072/2022 8253/2023	ROJALINI MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
106	WP(C)/18072/2022 8254/2023	GAYATREE DEBATA-MP	LAXMI PRASAD DWIVEDY
107	WP(C)/9117/2023 8255/2023	PRANAB ROUT-MP	LAXMI PRASAD DWIVEDY
108	WP(C)/9798/2023 8256/2023	BIBHU PRASAD DALAI-MP	DEVASHIS PANDA
	WP(C)/17923/2023		